

ITEM NO.20

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 02-05-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Ashish Kumar Chaurasiya, Adv.

For Respondent(s)

Mr. Gourave Kumar Agarwal, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Records have been received from the concerned courts.

Respondent no.1 is duly represented.

Await certificate of service in respect of respondent no.2
from the concerned High Court.

List again on 24.07.2023.

VIVEK SAXENA
Registrar

pm